## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

52

Company Appeal No. 35/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Mr. Prateek Kumar

V/s.

M/s. Synergyone Infrastructure & Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111-111A of the Companies Act 1956 and 58, 59 of the Companies Act, 2013.

Adv. Shradd

S. No. 52 NAME

DESIGNATION

Adv. Shraddha Shinde for Applicant

H/F. Adn. Yogesh K. Deshpunde

## **ORDER**

## Company Appeal 35/58, 59/NCLT/MB/MAH/2014

List this matter on **03.10.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)